

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **21.04.2025** (MONDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 406/2024 For Urgent listing IA No. 1105/2024 For Exemption IA No. 1106/2024 For Stay IA No. 1107/2024	Manjeera Majestic Commercial Owners Association rep by its General Secretary P Premananda Reddy Vs Manjeera Retail Holdings Pvt. Ltd.& Anr.	Mr. Sriram Venkatavaradan	Mr. VVSN Raju- R2

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 203/2025 For Stay IA No. 571/2025	Pankaj Dhanuka Liquidator of Lanco Kondapalli Power Ltd. Vs MCM Pacific Pte Ltd.	Ms. Madhupreetha Elango	
3.	Comp App (AT) (CH) (Ins) No. 204/2025 For Exemption IA No.575/2025 For Stay IA No. 576/2025	K. Srinivas Reddy Suspended Managing Director of Veera Vahana Pvt. Ltd. Vs Veera Vahana Pvt. Ltd. Rep by its IRP Madhugiri Venkatarayappa Sudarshan & Anr.	Mr. Subhang P Nair	
4.	Comp App (AT) (CH) (Ins) No. 207/2025 For Exemption IA No. 585/2025 For Stay IA No. 586/2025	Anuj Nautiyal Vs Embassy Services Pvt. Ltd & Anr.	Mr. Kumar Anurag Singh	
5.	Comp App (AT) (CH) No. 49/2025 For Stay IA No. 574/2025	Matrix Pharmacorp Pvt. Ltd. & Anr.	Mr. Jerin Asher Sojan	
6.	Comp App (AT) (CH) No. 50/2025	G. Senthil Raj Vs Indo Mikasa Green Lightning Pvt Ltd & 4 Ors.	Ms. Rohini Ravikumar	

7.	Comp App (AT) (CH) No. 51/2025 For Stay IA No. 578/2025	Depur Shiv Shashank Naidu & 3 Ors. Vs Narasimha Vara Prasad Anala & 10 Ors.	Mr. Y Suryanarayana	
8.	Comp App (AT) (CH) No. 52/2025 For Stay IA No. 590/2025 For Exemption IA No. 591/2025 For Additional Docs. IA No. 592/2025	Dr. Sunny Davis Ayyala Vs Thrithva Healthcare Pvt. Ltd. & 8 Ors.	Mr. L Venkateshwar Rao	Mr.Y Suryanarayana For Caveator
9.	Comp App (AT) (CH) (Ins) No. 192/2025 For Direction IA No. 542/2025 Delay in representation IA No. 543/2025 For Stay IA No. 544/2025	KRS Erectors Pvt. Ltd. VS Liquidator for LITL Anuradha Bisani	Mr. B Ravikiran Singh	
10.	Comp App (AT) (CH) (Ins) No. 202/2025 For Additional Docs. IA No. 567/2025 To dispense with IA No. 568/2025 For Stay IA No. 569/2025	GRK Reddy Vs Balasubramanian Mekala, IRP of Marg Ltd. & Anr.	Mr. Syed Datha	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	IA No. 1128/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 435/2023 To dispense with IA No. 1340/2023 For Stay IA No. 1339/2023	Regional Provident Fund Commissioner- II, Employee Provident Fund Organisation Vs Alphasoft Technologies Inc. & Anr.	Mr. R Vishnu	
12.	Comp App (AT) (CH) (Ins) No. 70/2025 For Direction IA No. 224/2025	Umesh Jhetwani Vs State Bank of India & 3 Ors. WITH	Mr. Y Suryanarayana	Mr. VVSN Raju- R1
13.	Comp App (AT) (CH) (Ins) No. 71/2025 For Stay IA No. 225/2025	Umesh Jhetwani Vs Vamsi Khambammettu, Liquidator of Meena Jewellers Exclusive Pvt. Ltd. & 5 Ors. WITH	Mr. Y Suryanarayana	Mr. VVSN Raju- R1
14.	Comp App (AT) (CH) (Ins) No. 74/2025 For Direction IA No. 232/2025	Umesh Jhetwani Vs State Bank of India & 3 Ors. WITH	Mr. Y Suryanarayana	Mr. VVSN Raju- R1

15.	Comp App (AT) (CH) (Ins) No. 82/2025 For Condone Delay IA No. 237/2025 For Additional docs. IA No. 238/2025 Delay in refiling IA No. 341/2025	State Bank of India Vs Umesh Purshoram Jethwani & Anr	Mr. VVSN Raju	Mr. Y Suryanarayana-R1
16.	Comp App (AT) (CH) (Ins) No. 110/2025 For Condone Delay IA No. 310/2025 For Exemption IA No. 311/2025	SSM Projects Pvt. Ltd. Vs Vinci Global Pvt Ltd & Anr.	Mr. Sandeep Kumar Ambalavanan	Mr. P Soma Sekhara Naidu

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	Comp App (AT) (CH) (Ins) No. 247/2021 For Stay IA No. 518/2021	Chandran M E & 9 Ors. Vs Lissie Medical Institutions & Anr.	Mr. Sriram Venkatavaradan	Mr. Pradeep Joy-R1 Mr. Bijoy P Pulipra R2
18.	Comp. App (AT) (CH) (Ins) No.147/2022 For Exemption IA No.342/2022 For Stay IA No. 343/2022	Ferrous Metallic Enterprises Rep by Suresh Reddy & Anr. Vs Progressive Power Solution LLP & 9 Ors	Mr. VK Sajith	Mr.Y Suryanarayana-R2 Mr. R Sivaraman-R3, R4 Mr. Tepasvilal Deora, PCS- R8 Ms. N Madhusruthi-R10
19.	Comp App (AT) (CH) No. 77/2023 For Stay IA No. 1065/2023	Sasisri Extractions Ltd & 4 Ors. Vs M Srinivasa Rao & 6 Ors.	Mr. Pramod Kumar	Dr. KS Ravichandran Ms. Manjula Devi R1, R2 R4 & R6
20.	Comp App (AT) (CH) No. 14/2024	Annavaajhala Ramanand Vs Lakshmi Sujatha Tummala & 5 Ors.	Mr.Y Suryanarayana	Dr. SV Rama Krishna R1
21.	Comp App (AT) (CH) No. 34/2024	John Frederick Powath & Anr. Vs Dhanam Publications Pvt. Ltd & 4 Ors.	Mr. Jagan Abraham M George	Mr. Prasad Vijayakumar R1 R2-R4
22.	Comp App (AT) (CH) (Ins) No. 270/2024 For Stay IA No. 723/2024	S Srinivasan, Personal Guarantor, Sri Venkatram Spinners Pvt. Ltd. Vs State bank of India, Rep by Assistant General Manager, SAMB WITH	Mr. V Arvind Rajagopal	Mr.R Sugumaran
23.	Comp App (AT) (CH) (Ins) No. 348/2024 For Stay IA No. 953/2024	S Srinivasan, Personal Guarantor and Promoter, Sri Venkatram Spinners Pvt. Ltd. Vs Mahalingam Suresh Kumar, Liquidator of Sri Venkatram Spinners Pvt. Ltd. & 4 Ors.	Mr. V Arvind Rajagopal	Mr. B Dhanaraj -R2

24.	Comp App (AT) (CH) (Ins) No. 301/2024 For Stay IA No. 798/2024 For Exemption IA No. 797/2024 For Direction IA No. 796/2024 Leave to file IA No. 1092/2024	Bhalakh Realtors Pvt. Ltd. & Anr. Vs N. Kumar, RP of Sheltrex Developers Pvt. Ltd. & Anr.	Ms. Arva Merchant	Mr. B Ramana Kumar R1 Mr. Kaushik N Sharma R2
25.	Comp App (AT) (CH) (Ins) No. 333/2024 To dispense with IA No. 899/2024	Sundaram Home Finance Ltd. Vs CA G Murali, Liquidator of Butta Infrastructure Pvt. Ltd.	Mr. Sathiyarayanan	Mr. Y Suryanarayana
26.	Comp App (AT) (CH) (Ins) No. 352/2024 For Exemption IA No. 964/2024	Aravinda Rani Sannapureddy Suspended Director of Nandi Irrigation Systems Limited Vs Rishabh Triexim LLP & Anr.	Mr. Pawan Jhabakh	Mr. Amir Bavani- R1
27.	Comp App (AT) (CH) (Ins) No. 407/2024 For Exemption IA No. 1110/2024 For Additional Docs IA No. 1109/2024	Sumit Binani RP of KSK Mahanadi Power Company Ltd. Vs Water Resources Department, The Executive Engineer & Anr.	Mr. Allwin Godwin	Mr. Atul Jha
28.	Comp App (AT) (CH) (Ins) No. 19/2025 For Stay IA No. 85/2025 To dispense with IA No. 86/2025	Tamilnadu Mercantile Bank Ltd. Vs E. Santhanalakshmi Liquidator of Swastik Spinners (India) Pvt. Ltd. & Anr. WITH	Mr. Rajendran Raghavan	Ms. S Umamaheswari- R1 Mr. P Prashanth- R2
29.	Comp App (AT) (CH) (Ins) No. 20/2025 For Stay IA No. 92/2025 To dispense with IA No. 94/2025	Tamilnadu Mercantile Bank Ltd. Vs E Santhanalakshmi Liquidator of Swastik Spinners (India) Pvt. Ltd. & Anr. WITH	Mr. Rajendran Raghavan	Ms. S Umamaheswari - R1
30.	Comp App (AT) (CH) (Ins) No. 21/2025 For Stay IA No. 96/2025 For Dispense with IA No. 97/2025	Tamilnadu Mercantile Bank Ltd. Vs S Muthuraju Erstwhile Liquidator of Swastik Spinners (India) Pvt. Ltd WITH	Mr. Rajendran Raghavan	
31.	Comp App (AT) (CH) (Ins) No. 430/2024 For Stay IA No. 1175/2024 To Adv. Hg. IA No. 58/2025	SV Ramasamy Guarantor of Swastik Spinners (India) Pvt. Ltd. Vs S Muthuraju Erstwhile Liquidator of Swastik Spinners (India) Pvt Ltd & 2 Ors.	Mr. P Prashanth Mr. Gautam S. Raman	Mr. Rohan Rajasekaran- R1 Ms. S Umamaheswari - R3

32.	Comp App (AT) (CH) (Ins) No. 88/2025	H Kishen Erstwhile Promoter & Suspended Managing Director, Fenoplast Ltd. & Anr. Vs G Kalpana, RP of Feno Plast Ltd. & 3 Ors. WITH	Ms. Madhavalatha Lokireddy	Mr. Ravi Rajagopalan- R1 Mr. ML Ganesh- R2 Mr. NP Vijaykumar- R3
33.	Comp App (AT) (CH) (Ins) No. 90/2025 For Exemption IA No. 253/2025 For Stay IA No. 254/2025	H Kishen Erstwhile Promoter & Suspended Managing Director, Fenoplast Ltd. & Anr. Vs G Kalpana, RP of Feno Plast Ltd. & 3 Ors. WITH	Ms. Madhavalatha Lokireddy	Mr. Ravi Rajagopalan- R1 Mr. ML Ganesh- R2 Mr. NP Vijaykumar- R3
34.	Comp App (AT) (CH) (Ins) No. 114/2025 For Stay IA No. 320/2025	H Kishen Erstwhile Promoter & Suspended Managing Director of Fenoplast Ltd. & Anr. Vs G. Kalpana, RP of Fenoplast Ltd. & Anr.	Ms. Madhavalatha Lokireddy	Mr. Ravi Rajagopalan- R1 Mr. ML Ganesh- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
35.	Comp App (AT) (CH) (Ins) No. 52/2021 For Stay IA No. 118/2021	KCP Shivraman Vs Subramaniam Aneetha, RP, Karur KCP Packkagings Ltd. & Anr.	Mr. Dwarakanath	Mr. Avinash Krishnan Ravi
36.	Comp App (AT) (CH) No. 61/2021 For Stay IA No. 698/2021 For Exemption IA No. 700/2021 For Directions IA No. 86 & 808/2023 For Additional docs. IA No. 809/2023	DRS Logistics Pvt. Ltd. & 4 Ors Vs Anjani Kumar Agarwal & 10 Ors WITH	Mr. TK Bhaskar	Mr. CV Shailandhran R1- R6 Mr. Kushagra Pandit R7, R8 & R10, R11
37.	Comp App (AT) (CH) No.1/2022 For Direction IA No. 192/2022	Anjani Kumar Agarwal & 5 Ors. Vs DRS Logistics Pvt. Ltd. & 10 Ors.	Mr. CV Shailandhran	Ms. Kriti Mewar-R1, R2, R7 & R11 Mr. T.K. Bhaskar- R3 Mr. Kushagra Pandit R4, R5, R8 & R10
38.	Comp App (AT) (CH) (Ins) No.126/2021 For Interim Injunction IA No. 224/2021	Indus Ind Bank Ltd. Vs IVRCL Ltd. & Anr	Mr. R Imayavaramban	Mr. Nityavendhan K
39.	Comp App (AT) (CH) (Ins) No. 209/2021 For Stay IA No. 419/2021	Ganapathi Reddy & Anr. Vs Bhrugesh Ramachandra Amin, RP, Panyam Cements and Minerals Industries Limited & 3 Ors. WITH	Mr. P Ulaganathan	Mr. Pranava Charan R1 Mr. R Sivaraman-R2 Mr. Gautham Venkata Narayanan- R4

40.	Comp App (AT) (CH) (Ins) No. 210/2021 For Stay IA No. 420/2021	Sree Balaji Transport & 17 Ors. Vs Bhrugesh Ramachandra Amin, RP, Panyam Cements and Minerals Industries Limited & 3 Ors. WITH	Mr. P Ulaganathan	Mr. Pranava Charan R1 Mr. R Sivaraman-R2 Mr. Gautham Venkata Narayanan- R4
41.	Comp App (AT) (CH) (Ins) No. 252/2021 For Exemption IA No. 534/2021 For Stay IA No. 535/2021	The Assistant Commissioner of Central Tax, Kurnool CGST Division Vs Bhrugesh Rameshchandra Amin, RP & 3 Ors.	Mr. P Raj Kumar Jhabakh	Mr. Pranava Charan R1 Mr. R. Sivaraman R2 & R3 Mr. Gautham Venkata Narayanan- R4
42.	Comp App (AT) (CH) No. 7/2022 For Exemption IA No. 53/2022 For Urgent Listing IA No. 54/2022 For Stay IA No. 55/2022	PM Johny Vs KJ Paul & 8 Ors	Mr. Sriram Venkatavaradan	Mr. Prasad Vijayakumar- R1, R3 Dr. KS Ravichandran R2 Mr. Mohan Pulickkal R5, R9
43.	Comp. App (AT) (CH) (Ins) No.178/2022 For Stay IA No. 403/2022	IVRCL Ltd Rep by its Liquidator, Sutanu Sinha Vs Hindustan Copper Ltd.	Mr. K Ravindranath	Mr. Antony R Julian
44.	Comp App (AT) (CH) No. 107/2023 For Urgent Hearing IA No. 1217/2024	Vishnu Nischal Rajkumar Vs Radha Krishnna Mills Ltd. & 12 Ors.	Mr. Krishna Ravindran	Mr. R Vidhya Shankar R1 R2 R6 R7 R9-R13
45.	Comp App (AT) (CH) No. 111/2023 For Stay IA No.1373/2023 For Direction IA No.1374/2023	Yogesh Kumar Agarwal Vs Arpana Iron & Steels Pvt Ltd & 3 Ors.	Mr. Rajasekar Rao Salvaji	Mr. VN Balakishore- R1-R3 Mr. Dishit Bhattacharjee- R4
46.	Comp App (AT) (CH) (Ins) No. 226/2023	The Recovery Officer, Employees Provident Fund Organization Vs Sri Nagananthana Mills Ltd & Anr.	Ms. R Meenakshi	

02.00 pm

Note: After the matter listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
47.	Comp App (AT) (CH) (Ins) No. 211/2024 For Stay IA No. 572/2024 For Directions IA No. 1050/2024 & 252/2025 For Amendment IA No. 328/2025	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & 2 Ors. WITH	Mr. Allwin Godwin	Ms. R Moneshaa R1,R3 Ms. Anuradha Bisani R2
48.	Comp App (AT) (CH) (Ins) No. 232/2024 For Direction IA No. 618, 623,919, 997, 1023, 1144, 1145, 1117, 1118/ 2024 & 56, 110, 111 & 513/2025	KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr. WITH	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin-R1 Ms. Anuradha Bisani R2/Liquidator
49.	Comp App (AT) (CH) (Ins) No. 233/2024 For Direction IA No. 619/2024	KRS Erectors Pvt. Ltd. Vs IDBI Bank Ltd. & Anr. WITH	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin- R1 Ms. Anuradha Bisani R2/Liquidator
50.	Comp App (AT) (CH) (Ins) No. 251/2024 For Stay IA No. 676/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & Anr.	Mr. Allwin Godwin	Ms. R Moneshaa- R1 Ms. Anuradha Bisani R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

By the order of Hon'ble Member (Judicial)

Chennai Bench

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